

(3)

28.4.94

Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. T. L. Verma, J.M.

Advocates have resolved
not work today. The case
is adjourned to 30.5.94
for admission.

Boz
my

(4) 30.5.94

No sitting, Adjourned to 2.8.94
for admission.

Boz
my

P.O.R.
Submitted before
Honble court on
2.8.94 for admission.

1.8.94.

(5) 2-8-94

Hon. Mr. Mahesaj Din - SM
Hon. Mr. K. Mathuram - AM

Shri Anwar Kumar filed
holding brief for Shri Gudi
Agarwal, counsel for the
applicant appeared.

Learned counsel for the
applicant has stated that the
case has been made infructuous.

The case is dismissed
as become infructuous.

W

(25)

AM

W

SM